

Name of the Corporate Debtor: A A Estate Private Limited; Date of Commencement of CIRP: 06-12-2022; List of Creditors as on: 16-09-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	152	4717833514	150	3092651480	33.72		0	1603979573	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	5960564014	2	5960564014	65.00		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	17	53939090	16	35337795	0.39		0	18601295	Annexure 6
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	1121298	3	867473	0.01		0	253935	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	93428370	3	81253370	0.89		0	12175000	Annexure 9
Total		177	10826886286	174	9170674132	100.00		21202461	1635009803	